

# **Central Administrative Tribunal Principal Bench, New Delhi**

**O.A. No.2330/2019  
M.A.No.2532/2019**

Thursday, this the 8<sup>th</sup> day of August 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Sh. Vinay Kumar Sharma  
s/o Sh. Surendra Kumar Sharma  
aged about 29 years  
r/o A 1/100 Gali No.5  
Rajapuri, Uttam Nagar, D K Mohan Garden  
West Delhi, Delhi 110 059  
Presently working as Assistant Engineer (Electrical)  
WZ, SDMC, Delhi Group B
2. Ms. Manisha d/o Dharambir Singh,  
Aged about 29 years  
r/o 310, Garanpura (86), Bhiwani, Haryana 127 040  
Presently working as Assistant Engineer (Electrical)  
Planning, SDMC, Delhi, Group B
3. Shri Prabhash Ranjan, s/o Shyam Sunder Ram  
Aged about 33 years, c/o Ram Chandra Ram  
Paura Madan Singh, Vaishali, Bihar 844 117  
Presently working as Assistant Engineer (Electrical)  
CNZ, SDMC, Delhi, Group B
4. Shri Rizwan Ahmad Ansari s/o Yaseen Ansari  
Aged about 27 years, r/o Flat No.1, 2-Type  
Cooperative Building, Sonbhadra, Uttar Pradesh 231 225  
Presently working as Assistant Engineer (Electrical)  
SZ, SDMC, Delhi, Group B

..Applicants

(Mr. T Gopal, Advocate)

Versus

1. The Principal Secretary/Director, Local Bodies  
Govt. of NCT of Delhi, 9<sup>th</sup> Level, C Wing,  
Delhi Secretariat, IP Estate, New Delhi – 110 002
2. The Commissioner  
South Delhi Municipal Corporation  
Dr. S P M Civic Centre, Minto Road  
SKD Basti, Press Enclave  
Ajmeri Gate, New Delhi, Delhi – 110 002

3. The Controller of Examination, DSSSB  
Govt. of NCT of Delhi, FC-18, Institutional Area  
Surya Niketan Road, New Delhi,  
Karkardooma, Delhi – 110 092
4. Chief Secretary, Delhi Secretariat, Govt. of NCT of Delhi  
IP Estate, Delhi – 110 002

..Respondents

### **O R D E R (ORAL)**

#### **Justice L. Narasimha Reddy:**

In the O.A., the prayer is not properly drafted. When the same is pointed out, learned counsel for applicants sought permission of the Tribunal to withdraw the O.A. without prejudice to the rights of the applicants to file fresh one.

2. Permission is accorded and the O.A. is dismissed as withdrawn. It is left open to the applicants to file fresh O.A.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**August 8, 2019**  
/sunil/